

**OFFICE OF THE DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT) (CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

**OFFICE ORDER**

In supersession of earlier orders, the following Committee at Rouse Avenue District Court Complex, New Delhi is hereby re-constituted consisting of the following Judicial Officers/Members, with immediate effect:-

Sl. No.	Name of the Committee	Name of the Judicial Officer/Member	Designated As
1	Vigilance Committee	Sh. Arvind Kumar, Spl. Judge (PC Act), CBI	Chairperson
		Sh. Anil Kumar Sisodia, Spl. Judge (PC Act), CBI	Member
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member
2	Digitization Committee	Sh. Harish Kumar, Spl. Judge (PC Act), CBI	Chairperson
		Sh. Pulastya Pramachala, Spl. Judge (PC Act), CBI	Member
		Sh. Harjot Singh Bhalla, CMM	Member

  
(Chandra Gupta)

Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court,  
New Delhi.

No. Committee/D&SJ/RACC/ND/2020/ 21010-79


Dated 9<sup>th</sup> November, 2020

**Copy forwarded digitally for information to :-**

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. Ld. Chairperson, Centralized Computer Committee, Tis Hazari Courts, Delhi

**Copy forwarded digitally for information and necessary action to :-**

1. All Ld. Judicial Officers, Rouse Avenue District Court, New Delhi.
2. Ld. Officer In-charge, Record Rooms & Digitization, RADC, New Delhi.
3. All the Branch In-charges, Rouse Avenue District Court, New Delhi.
4. The P.S. to the undersigned.
5. The In-charge, Computer Branch, RADC, New Delhi for uploading on the official website
6. The In-charge/Care Taker, Care Taking Branch, Rouse Avenue District Court, New Delhi.
7. The Executive Engineer (Civil), PWD, RADC, New Delhi.
8. The Executive Engineer (Electrical), PWD, RADC, New Delhi

  
Principal District & Sessions Judge (Officiating)  
Rouse Avenue District Court,  
New Delhi